



## SUBMISSION GUIDELINES

1. Text and citations must conform to the rules in OSCOLA (4th edition). The Journal employs footnotes as the method of citation. Speaking footnotes, though not prohibited, are discouraged
2. The text of the submission must be in Times New Roman or Garamond, size 12 and 1.5 spacing. The footnotes should be in Times New Roman, size 10 and Single spacing.
3. Co-authorship of up to maximum 4 authors per piece is permissible for manuscripts submitted to the journal. The Editorial Board may allow for a higher number of co-authors for a single submission on a case-to-case basis.
4. All submissions must be accompanied by:
  - a. A separate document containing the biographical information of the authors, including the following details: Name, E-mail address, Postal Address, Name and Address of Institution, Course (if applicable), Academic Year. No reference to the name or the affiliations of the author must be present in the text of the submission and must only be provided in this separate document.
  - b. An abstract of not more than 350 words describing the submission. Please note that there is no requirement of prior submission of the abstract, as papers are selected for publication only on the basis of the full manuscript. The abstract shall serve merely to help the Editorial Board in its review process.
5. The submissions must fall into one of the following categories:
  - a. Articles:  
An article must comprehensively analyse the issue that the author seeks to highlight. It must contain a rigorous study of the status quo or a contemporary issue. An article should be between 5,000-8,000 words.
  - b. Essays:  
An essay challenges the existing paradigms/norms and provides a fresh outlook to common problems. It is strongly recommended that essays be considerably more concise than articles, in terms of scope and conceptualization. An essay must thus ideally be between 3,000-5,000 words.



- c. Notes:  
A note is a relatively concise form of an argument advanced by the author. The focus of a note should be on a relatively recent debate or controversy regarding the interpretation or implementation of the law. The word limit for a note is 2,500 words.
- d. Book Review/Comment:  
This category allows the author to discuss and critique any recent book or a recent landmark judicial pronouncement, legislation or pending bill. The word limit for this category is 2,500 words.
6. Each submission must be the original work of its author(s). Any submissions found to be plagiarized from another source will be automatically rejected. To this end, a plagiarism check will be conducted as the first stage of evaluation.
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9. Author(s) must inform the Editorial Board if their manuscripts have been submitted to other journals. Authors may request an expedited review on these grounds, but the granting of the same is within the discretion of the Editorial Board.

Kindly send submissions to: [ijipl@nalsar.ac.in](mailto:ijipl@nalsar.ac.in). The subject line must read "Submission for Vol. 14". Queries may be directed to the same mail address, with "Query | Vol. 14" in the subject line. Editorial and Peer Review Policy and other information about the Journal can be found on [ijipl.nalsar.ac.in](http://ijipl.nalsar.ac.in).